

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 23

Dated Guwahati, the 22nd of April, 2025

The Hon'ble Gauhati High Court has been pleased to issue the following guideline relating to release of seized money in connection with cyber frauds / crimes registered on the National Cyber Crime Reporting Portal (NCRP):

The trial Courts are directed not to insist on registration of FIRs in matters which have already been registered online on the National Cyber Crime Reporting Portal on cyber frauds / crimes and dispose off such matters for releasing the frozen / blocked money to the victims on the basis of police report regarding authenticity of money seized and its ownership, along with the action taken report to be filed by the respective cyber police station / Investigating Officer.

This guideline shall come into force with immediate effect.

By Order,

Sd./- Raktim Duarah

REGISTRAR GENERAL

Memo No. HC.-III-10/2024/1513-1530/G, Dated Guwahati, the 22nd of April, 2025.

Copy to:

1. The Advocate General, Arunachal Pradesh.
2. The Chief Secretary, Government of Arunachal Pradesh.
3. The Director General of Police, Arunachal Pradesh, Police Headquarter (PHQ), Chandranagar, Itanagar - 791111. *Email: cc-polita-arn@nic.in*
4. The Superintendent of Police (Crime), PHQ, Itanagar- 791111, Arunachal Pradesh.
5. The Registrar [Vig./Admin./Judl./ Estt. (I/C)], Gauhati High Court, Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.

8. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia, District - Papumpare, Pin - 791110, Arunachal Pradesh. *E-mail: itanagar.bench@gmail.com . He is requested to circulate this notification amongst all sub-ordinate courts.*
9. The District & Sessions Judge, Tirap/ East Siang/ West Siang/ Lower Subansiri/ Papum Pare/ West Kameng/ Lohit. *He / She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.*
10. The President, Gauhati High Court Itanagar Permanent Bench Bar Association, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh 791110. *Email: ghcipbba@gmail.com*
11. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Chief Minister's Old Office Building, Niti Vihar, Itanagar, P.O. Itanagar, District Papum Pare, Arunachal Pradesh - 791111. Phone:0360-2310999,2310116-17; *Email : apslsa2013@rediffmail.com*
12. The Director, Law Research Institute, Gauhati High Court, Guwahati.
13. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
18. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
19. The Gauhati High Court Notice Boards.



REGISTRAR GENERAL

GP
22.04.25